## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/400/ (IB)/2017

NAME OF THE PETITIONER(S): K. USHA

NAME OF THE RESPONDENT(S): S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM



## **ORDER**

Matter is called. Both parties are absent. As per the direction, Registry has sent notice to the Petitioner. It is returned with the endorsement that no such person is present. In the circumstances, matter is **dismissed in default.** 

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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